OA/\$45/87

Coram : Hon'ble Mr. P.H. Trivedi

: Vice Chairman

Hon'ble Mr. P.M. Joshi : Judicial Member

10.12.1987

Heard learned advocates Mr.R.V.Deshmukh and Mr.P.N.Ajmera for Mr.J.D.Ajmera for the applicant and the respondents. Admit. Issue notice on the respondent returnable within 45 days from the date of this order. The case be posted on 4th February, 1988 for further direction.

Vice Chairman

(p.M.Joshi) Judicial Member

a.a.bhatt

OA/545/87



Coram : Hon'ble Mr. P.H. Trivedi

: Vice Chairman

Hon'ble Mr. P.M. Joshi : Judicial Member

4/2/1988

Heard Mr.R.V.Deshmuk learned advocate for the applicant. He prays for interim relief. This will be subject to the result of the case. He wants time to file rejoinder. He fs free to do so within one month of the date of this order. Registry to fix a date thereafter for final hearing.

> (P.H.Trivedi) Vice Chairman

(P.M.Joshi) Judicial Member

a.a.bhatt

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M.A.No. 8/91 with O.A.No. 545/87

Coram: Hon'ble Mr. M.M. Singh, Administrative Member.

Hon'ble Mr. R.C. Bhatt, Judicial Member.

13-2-1991

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This application for permission to withdraw the Original Application No. 545/87. Permission granted. O.A.No. 545/87 and M.A.No. 8/91 disposed of.

(R.C. Bhatt)
Judicial Member

(M.M. Singh)
Administrative Member.

ttc.